

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

5/8

APPLICATION NO. 3532 OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>11.09.2003</p> <p>R/C of 4 msd 23/9</p>	<p>Mr. B. Khan counsel for the applicant. Mr. S. S. Vyas counsel for respondent No. 1&2. None present for respondent No. 3 & 4.</p> <p>Mr. Khan says that after filing of this OA, the respondents have issued an order dated 10.03.2003 and the grievance of the applicant has been redressed.</p> <p>Since the grievance of the applicant has been redressed after filing of the OA, this OA has become infructuous and it is accordingly dismissed.</p> <p><i>Om Prakash</i></p> <p>(G. C. SRIVASTAVA) MEMBER (A)</p> <p>(G. L. GUPTA) VICE CHAIRMAN</p> <p>Part II and III destroyed in my presence on 24-7-09 under the supervision of Section Officer () as per order dated 13-12-09</p> <p>Section Officer (Record)</p>